

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3446  
ANSWERED ON:11.12.2001  
FACILITIES IN SCHOOLS HOSTELS IN TRIBAL DOMINATED STATES  
ANANTA NAYAK

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Union Government are aware of the present state of affairs in the Ashram schools in the Tribal Sub-Plan areas in various tribal dominated States;
- (b) if so, whether the existing facilities in these schools and hostels need improvement;
- (c) if so, the steps taken by the Union Government in this regard during the last three years; and
- (d) the proposal mooted in that regard particularly for the Ashram Schools in Orissa during 2001-2002 and in the coming years?

**Answer**

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a),(b)&(c) Monitoring and follow up action to improve the functioning etc. of the Ashram Schools is a continuing and ongoing process, Under the Scheme of Ashram Schools in Tribal Sub-Plan areas funded by Ministry of Tribal Affairs, matching financial assistance on 50-50 basis is provided only for construction of School building, Hostel and Staff quarters and some non-recurring items of expenditure. Facilities in the hostel, maintenance and running cost is borne by the concerned State Govt. including improvements in these Ashram Schools as and when required. However if any inadequacy is noticed in the facilities during the inspection conducted by the officials of this Ministry, it is-brought to the notice of the State Govt. for remedial steps.

(d) In view of the above, question does not arise.